


**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF JANUARY, 2026**

In view of request received from Sh. Ashwani Panwar, Ld. ACJM-04, the duty roster bearing No.12588-12615-D/CJM/RADC/DR/2025 dated 18-12-2025, the duty roster for the month of January, hereby modified as under:

Sr. No.	Name of the Duty ACJM	Duty to be performed on	In place of
1.	Ms. Neha Mittal Ld. ACJM-03, RADC, New Delhi.	11-01-2026	Sh. Ashwani Panwar Ld. ACJM-04, RADC, New Delhi

Rest of the conditions shall remain unchanged.

  
(T. Priyadarshini)  
Chief Judicial Magistrate  
Rouse Avenue District Courts  
New Delhi.

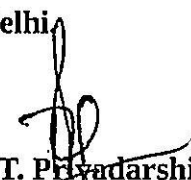
428-448/D

Order No. CJM/RADC/DR/2026

Dated 09/01/2026  
At 01:30 PM.

Copy forwarded digitally/physically for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Reader/P. S. to Ld. Principal District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi.
4. The CJM/ACJMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Section, Judicial Branch, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

  
(T. Priyadarshini)  
Chief Judicial Magistrate  
Rouse Avenue District Courts  
New Delhi.